

## CLARATION OF ASSETS AND LIABILITIES

Prashant Prasad son/daughter/wife of <u>Sri Yogesh Prasad Ram</u>aged <u>48</u> years, belonging to <u>Government of Bihar</u> service and presently working was standard to the standard service and presently working was standard to the same of the sasets (immovable, movable, bank balance,etc.) of self by spouse and dependents\*:

## A. Details of Movable Assets

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Sr. No.		Self- Prashant Prasad	Spouse - Kavita Bharti	Dependent -1 Aarushi Sinha	Dependent -2 Divyanshu Divy	Dependent -3 Nil
	Description					
i	Cash	Rs 10000	Rs 6000	Rs 8000	Nil	Nil
ii	Deposits in Bank's Financial Institutions and Non-Banking Financial Companies	Nil	Nil	Nil	Nil	Nil
iii	Bonds, Debentures And Shares in companies	SAHARA Rs=14550	SAHARA Rs=50000	Nil	Nil	Nil
iv	Institutions, NSS, Postal Savings, Life Policies, etc.  ₹2000/month		L.I.C. = (Policy No:- 523429035) Rs=4540	Nil	Nil	Nil
V			Nil	Nil	Nil	Nil
vi	Jwellery (Give details of weight and value)  Gold-20gram Rs=170000(approx), Silver135 gram Rs=14000		Gold-90gram Rs=700000(approx), Silver-325 gram Rs=35000	Nil	Nil	Nil
vii	Other Assets such as values of Claims/Intrest	House Hold item value:Rs=130000(approx)	Nil	Nil	Nil	Nil

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given. (\* Dependent here means a person substantially dependent on the income of the Employee.)

## B. Details of Immovable Assets

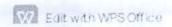
INOTE: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

Sr. No.	Description	Self	Spouse- Name	Dependent 1 Name	Dependent 2 Name	Dependent 3 Name
i	Agriculture Land -Location(s) -Survey number(s) -Exrent(Total Measurement) -Current Market Value					
		Nil	Nil	Nil	Nil	Nil
ii	Non-Agricultural Land -Location(s) - Survey Number(s) -Extent (Total measurement)		Khata No.:-6/61, Kheshra No:-02 Rakwa:-450 Sqft., Value:- 1000000( Bhairopur Bhagalpur), Khata no. 62, kheshra no 13 ka ansh 1.71 dec. value Rs= 1900000( Beatura. Patna)			8
	Current Market value					
		Nil		Nil	Nil .	Nil
iii	Buildings(Commercial and Residential) -Location(s) - Survey/Door Number(s) -Extent (Total measurement) -					
	Current Market value	Nil	Nil	Nil	Nil	Nil
		. '\"	Nil and the second seco	1411	180	IMI
iv	House/Apartments, etc -Location(s) - Survey/Door Number(s) -Extent (Total measurement) - Current Market value		Surya Lok Colony, New Shiv mandir Road, Baghwari,Bhagalpur, Khata No.:-828 Kheshra No:- 1854,1856,1859,1861, Rakwa:-792.39 Sqft, Value:- 6500000(approx)			
		Nil		Nil	Nil	Nil
٧	Others(Such as intrest in property)	Nil	Nil	Nil	Nil	Nil

I give here in below the details of my liabilities/over dues to public financial institutions and government dues:\_ ( Please give seperate details for each items.)

Sr. No.		Description	Name & Address of Banks/Financial Institution(s) Department (s)	Amount Outstanding as or	
(a)	(i) Loans from Banks (ii) Loans from Financial Institutions (iii) Government Dues:		S.B.I. Bihar Vidhan Mandal Branch, Patna B.O.I. Mirjanhat Branch, Bhagalpur	Rs 800000 Rs 2200000	
			Nil	Nil	
			Nil	Nil	
	а	Dues to departments dealing with govt. Accommodation	Nil	Nil	
	b	Dues to departments dealing with supply of water	Nil	Nil	

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	C	Dues to departments dealing with supply of electricity	Nil	Nil
	d	Dues to departments dealing with telephones	Nil	Nil
	е	Dues to departments dealing with govt. Transport (including aircraft and helicopters)	Nil	Nil
	f	Other dues if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which income Tax Return Filed. Give also (PAN)]		PAN NO:- BMDPP8212P	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return Filed.]		Nil	Nil
	(iii) Sales Tax (Only in case of proprietary business)		Nil	Nil
	(iv) Property Tax		Nil	Nil

## C.Personal Details

. [	ersonal De	lans		
(i)	GPF/CPF/PRAN NO.	:	PTS/BLA-1072	
(ii)	Gender		Male	(MALE / FEMALE)
(iii)	Date Of Birth	:	0/1/0/3/1/9/7/7	
			D D M M Y Y Y Y	
(iv)	Class /Group		- C	(A/B/C)
(v)	Cadre	:	Bihar Secretariat Service	
			Full Name e.g.: B.A.S Bihar Adr	ministration Service
			B.S.S Bihar Sec	retariat Service
(vi)	Home District I hereby declare that ab	: ove details a	Bhagalpur are true to the best of my knowledg	e and belief.
			Signature: 42117	THIG
			Name of Employee:- Prash	ant Prasad
			Designation:- Assistant Sul	b Marshal

Place:- Patna

Date: 11.02.2025

Note: Please sign each page of the declaration. Assets declaration must be in A-4 size white paper with computer typed (single side) in predescrined format.

Department:- Bihar Vidhan Sabha, Patna